NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 215/(MAH)/2017 CA No.

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Sonera Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

SIGNATURE

36 Chombrakat Muadeward Advoorte Madan Bripta

COMMON ORDER

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017 C.S.P. No. 236/230-232/NCLT/MB/MAH/2017 C.S.P. No. 220/230-232/NCLT/MB/MAH/2017 C.S.P. No.230/230-232/NCLT/MB/MAH/2017 C.S.P. No.231/230-232/NCLT/MB/MAH/2017 C.S.P. No.235/230-232/NCLT/MB/MAH/2017 C.S.P. No.213/230-232/NCLT/MB/MAH/2017 C.S.P. No.215/230-232/NCLT/MB/MAH/2017 C.S.P. No.232/230-232/NCLT/MB/MAH/2017 C.S.P. No.222/230-232/NCLT/MB/MAH/2017 C.S.P. No.211/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Reports from the concerned offices are awaited. Hence adjourned.
- 3. The matter is adjourned to **16th June**, **2017**.

Sd/-M.K. Shrawat Member (Judicial)

Dated: 03.05.2017